

12 hrs.

MR. SPEAKER: Papers to be laid on the Table.

SHRI DHIRENDRANATH BASU (Katwa): Mr. Speaker, Sir, during Zero hour, I want to raise a matter of great public importance. If I do not bring it to your kind notice, I shall be failing in my duty. The U.S. supply of enriched uranium has again been put off for an indefinite period. In *The Statesman* today, you will find that the US Nuclear Regulatory Commission today again postponed announcing approval of the long delayed enriched uranium shipment to the US-built Indian Nuclear Power Plant at Tarapur. The meeting was to be held, but due to want of quorum, it could not be held. May I ask through you, Sir, whether the hon. Prime Minister will find out other sources to get the uranium?

MR. SPEAKER: Mr. Basu, you are in the panel of Chairman. You know the rules. There is nothing like Zero hour now.

Papers laid on the Table.

12.01 hrs.

#### PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF PLANNING 1978-79, ANNUAL AND AUDIT REPORTS OF CSIR AND TWO STATEMENTS

THE PRIME MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table—

(1) A copy of the Detailed Demands for Grants (Hindi and English version) of Ministry of Planning for 1978-79. [Placed in Library. See No. LT-2011/78.]

(2) A copy of the Annual Report (Hindi and English versions) of the

Council of Scientific and Industrial Research, New Delhi, for the year 1976.

(3) A copy of the Audit Report (Hindi and English versions) on the accounts of the Council of Scientific and Industrial Research, New Delhi, for the year 1975-76.

(4) Two statements (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (2) and (3) above. [Placed in Library. See No. LT-2012/78].

CERTIFIED ACCOUNTS AND AUDIT REPORT ON KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1975-76 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table—

(1) A copy of the Certified Accounts of the Khadi and Village Industries Commission for the year 1975-76 together with the Audit Report thereon (Hindi and English versions) under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-2013/78].

ANNUAL GENERAL ADMINISTRATIVE REPORT OF ANDAMAN AND NICOBAR ADMINISTRATION FOR 1976-77.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1976-77. [Placed in Library. See No. LT-2014/78].